

## WALTAIR-BEZWADA RAILWAY LINE

\*126. Dr. Rama Rao: (a) Will the Minister of Railways be pleased to state whether any survey was done in connection with altering the Waltair-Bezawada Railway line so as to bring Kakinada on the main line?

(b) When do Government propose to proceed with the work?

(c) Have any representations been received in this connection?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) and (c). Yes.

(b) The matter is under consideration.

## Ex-DIRECTOR GENERAL OF EMPLOYEES' STATE INSURANCE CORPORATION

\*127. Shri Venkataraman: Will the Minister of Labour be pleased to state-

(a) whether the attention of Government has been drawn to a press statement issued by Dr. Katial, ex-Director-General of the Employees' State Insurance Corporation on the 18th July, 1953;

(b) whether it is a fact that differences existed between the Corporation and the Ministry;

(c) if so, on what matters those differences existed;

(d) whether there has been any delay in the appointment of Actuary, Chief Accounts Officer and Chief Medical Commissioner for the Corporation;

(e) if so, whether such delay has hampered the working of the Corporation;

(f) whether any sub-Committee of the Corporation was asked to enquire into the working of the Corporation; and

(g) if so, what are its recommendations?

The Minister of Labour (Shri V. V. Giri): (a) Yes.

(b) and (c). There has been no difference of opinion between the Ministry of Labour and the Corporation. The relations between Govern-

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ment and the Corporation have always been cordial.

(d) to (g). Replies being long, are placed on the Table of the House. [See Appendix I, annexure No. 24.]

## हावड़ा में प्रदर्शन

\*१२८. [श्री बीरबल सिंह :  
श्री रघुनाथ सिंह :

क्या संवरण मंत्री यह बतलाने की कृपा करेंगे कि :

(क) क्या हावड़ा में ५ जुलाई, १९५३ को प्रदर्शनकारियों ने डाकखाना जलाया था; तथा

(ख) इससे डाक विभाग को कितनी क्षति उठानी पड़ी है ?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) Yes.

(b) The Postal Department suffered loss in cash and stamps of the value of Rs. 132/10/11 and articles of furniture and bags etc. worth Rs. 1,350/13/9. Some of the Post Office records have also been lost.

## PILIBHIT-BILASPUR RAILWAY TRAIN

\*129. Shri M. L. Agrawal: (a) Will the Minister of Railways be pleased to state whether any representations have been made to Government that the timings of the pre-war third train recently restored on the North Eastern Railway between Pilibhit and Bilaspur are very inconvenient?

(b) Do Government contemplate to change the current timings so as to convert the present night train to day train service?

(c) When do Government propose to extend this third train between Bilaspur and Shahjahanpur?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Yes.

(b) The matter is receiving attention.

(c) The question will be reviewed when the position in respect of avail-

ability of coaches and locomotives improves sufficiently to permit of it.

**CENTRAL WATER DISPUTE BRANCH**

1. **Shri Nanadas:** (a) Will the Minister of Irrigation and Power be pleased to state how many people are employed—officers as well as other cadres—in the Central Water Dispute Branch of the Government of India?

(b) Where are they stationed and what are their grades of pay and other emoluments?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) Gazetted 14,—others 63 (Most of them are on short term employment).

(b) They are all stationed at Delhi and are in receipt of pay in their respective grades mentioned in the statement attached plus the usual allowances sanctioned by the Government of India from time to time, e.g., Dearness Allowance, City Compensatory Allowance and House Allowance in addition to deputation allowance, where admissible. [See Appendix I, annexure No. 25.]

**STAFF FOR IMPLEMENTATION OF FORWARD CONTRACTS (REGULATION) ACT**

2. **Shri Nanadas:** (a) Will the Minister of Commerce and Industry be pleased to state what is the strength of the staff sanctioned and employed for the implementation of the Forward Contracts (Regulation) Act, 1952—officers and other cadres to be specified separately?

(b) What are their scales of pay?

(c) Were appointments to these posts made direct or through the Union Public Service Commission?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** (a) The Forward Markets Commission would start functioning some time this month. The staff has, therefore, yet to be appointed.

(b) and (c). Do not arise.

**STAFF OF FORWARD MARKETS COMMISSION**

3. **Shri Nanadas:** (a) Will the Minister of Commerce and Industry be pleased to state the number and nature of posts sanctioned for the newly constituted Forward Markets Commission?

(b) What are the different scales of pay and how many of the posts are for officers and how many for other cadres?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):**

(a) The Forward Markets Commission will shortly be established and no posts have been sanctioned so far.

(b) Does not arise.

**ADDITIONAL POSTS IN TARIFF COMMISSION**

4. **Shri Nanadas:** (a) Will the Minister of Commerce and Industry be pleased to state the number of additional posts sanctioned, separately for officers as well as for other establishments, in the Tariff Commission for which provision has been made in the Budget for 1953-54?

(b) What are the different scales of pay?

(c) Were appointments made direct and if so, how many?

(d) If appointments were made through the Union Public Service Commission, how many such appointments were made?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):**

(a) to (d). The constitution of the Tariff Commission, the qualifications of its members including the Chairman and their conditions of service are laid down in the Tariff Commission Act, 1951.

As regards the remaining posts, I lay on the Table of the House a statement giving the information desired. [See Appendix I, annexure No. 26.]